

F.No. 27(39)/Trans.Policy/CESTAT/Admn.08
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 02.09.2016

OFFICE ORDER

The Hon'ble President is pleased to make the following transfer and posting order in administrative exigency and public interest:

Shri Madhu Mohan Damodhar, Member (Technical), at CESTAT, Hyderabad is hereby transferred and posted as Member (Technical) to CESTAT Regional Bench at Chennai with immediate effect.

The Hon'ble Member is to report for duty at CESTAT Chennai on or before 19.09.2016.

The Hon'ble Member is not entitled for TA/ DA etc. as per rules.

By Order


(A. Mohan Kumar) 2/9/16
Registrar

Copy to :

1. Hon'ble Shri Madhu Mohan Damodhar, Member (Technical), CESTAT, Hyderabad
2. SPS to Hon'ble President, CESTAT, New Delhi
3. Hon'ble Shri D.N. Panda, Member (J), CESTAT, Chennai
4. Hon'ble Ms. Sulekha Beevi C.S, Member (Judicial), CESTAT, Hyderabad
5. Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, New Delhi
6. Chief Commissioner(AR)/ Commissioner(AR), CESTAT Chennai/ Hyderabad
7. Bar Association, CESTAT, Chennai/ Hyderabad
8. P.A. to Registrar, CESTAT, New Delhi
9. Deputy Registrar/ Asstt. Registrar, CESTAT, Chennai/ Hyderabad
10. The Pay & Accounts officer, M/o Finance, Deptt. of Revenue, Delhi
11. Accounts Officer, Cash Section, CESTAT, New Delhi
12. Personal file/ Service Book
13. Website /Guard file/ Office copy


Deputy Registrar